

F. No. J-18/71/2023-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

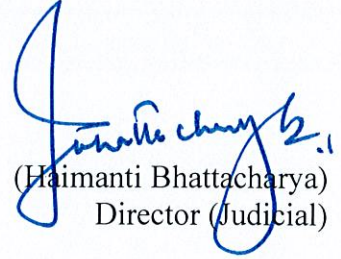
Shastri Bhawan, New Delhi,
Dated the 23rd October, 2023

ORDER

The President is pleased to accept the resignation of Sh. Sunil Joshi, Central Government Counsel for High Court of Rajasthan (PB) at Jodhpur, with effect from 16.10.2023.


2. Consequent upon the acceptance of above mentioned resignation, the name of Shri Sunil Joshi, Advocate occurring at serial number 7 in the list of Central Government Counsel for High Court of Rajasthan (PB) at Jodhpur in this Department's Order No. 36(19)/2015-Judl. dated 20.07.2015 read with No. J-11017/1/2017-Judicial (Part 4) dated 01.08.2018, stands deleted.

3. Hindi version of this order will follow.


(Haimanti Bhattacharya)
Director (Judicial)

Copy through email to:-

1. PS to MoS (IC) L&J
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/ Sr. PPS to JS&LA (SA).
3. PS to Attorney General of India/PS to Solicitor General of India.
4. Shri Rajdeepak Rastogi, Addl. Solicitor General of India, High Court of Rajasthan, Jaipur.
5. The Registrar, High Court of Rajasthan (PB) at Jodhpur, Rajasthan.
6. The Registrar, High Court of Rajasthan at Jaipur, Rajasthan.
7. The Panel Counsel as mentioned above.
8. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of all concerned.
11. Spare copies.


(Kumar Gaurav)
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